

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/460/ (IB)/2017
NAME OF THE PETITIONER(S) : MACAWBER BEEKAY PVT LTD
NAME OF THE RESPONDENT(S) : CETHAR LIMITED
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsel for Petitioner present and submitted that he is withdrawing the CP and it has been endorsed in the Petition. In the circumstances, petition is **dismissed as withdrawn.**



(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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